

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:62
ANSWERED ON:13.03.2012
CENTRAL CONTROL ROOM IN MCD
Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to prepare a system for the disposal of complaints received in the newly created Central Control Room for taking timely action and preparing report for the purpose of eradicating corruption in the Municipal Corporation of Delhi (MCD);
- (b) if so, the details thereof; and
- (c) the extent to which it is likely to be beneficial in checking corruption in MCD?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The Central Control Room (CCR), set up by the Municipal Corporation of Delhi (MCD), registers complaints related to public services only, such as unauthorized construction, encroachment, insanitation, water logging, etc. The complaints received in the CCR are referred to the concerned Zonal Control Rooms/Heads of Departments for prompt action. However, the complaints related to corruption are not received in the CCR.

So far as complaints related to corruption in the MCD are concerned, the overall responsibility for performing punitive and preventive vigilance in the MCD has been assigned to its Vigilance Department, which receives such complaints from all sources and scrutinize them for taking necessary action.